CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Review Petition No. 26/RP/2017 in Petition No. 85/T/2015


Date of Hearing : 3.7.2018

Coram : Shri P. K. Pujari, Chairperson
Shri A. K. Singhal, Member
Shri A. S. Bakshi, Member

Review Petitioner : Power Grid Corporation of India Ltd. (PGCIL)

Respondents : North Bihar Power Distribution Company Limited (NBPDCIL) and 6 others

Parties present : Shri Sitesh Mukherjee, Advocate, PGCIL
Shri Deep Rao, Advocate, PGCIL
Shri S.S Raju, PGCIL
Shri Rakesh Prasad, PGCIL
Shri R. B. Sharma, Advocate, BSP(H)CL

Record of Proceedings

Due to non-availability of the arguing counsel the proxy counsel for the petitioner prayed for adjournment in the matter.

2. The Commission accepted the prayer of the learned counsel and adjourned the hearing in the matter to 4.10.2018.

By order of the Commission
Sd/-
(T. Rout)
Chief (Law)